

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.1205  
TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2018/20<sup>TH</sup> MAGHA 1939(SAKA)

Security Printing and Minting Corporation of India

**1205. SHRI JOSE K. MANI:**

**QUESTION**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether bowing to the pressure from the worker's union at the Security Printing and Minting Corporation of India (SPMCIL), Kolkata unit, the Government has replaced its incumbent Chairman, if so, the details thereof;
- (b) whether his removal from the top slot of SPMCIL is attributed to his unilateral decision to halt production of coins, if so, the details thereof; and
- (c) whether to placate the restive workmen the Government has since revoked the controversial order while appointing a new head for the SPMCIL, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY FINANCE  
(SHRI PON. RADHAKRISHNAN)**

(a) to (c): It is preferable not to have same officer having the charge of Coins & Currency Division and CMD, SPMCIL. The charge of Chairman and Managing Director, Security Printing and Minting Corporation of India Ltd. (SPMCIL) was entrusted to another Joint Secretary in the Department of Economic Affairs on 16.01.2018.

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